

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

LOK SABHA
UNSTARRED QUESTION NO. 2660
TO BE ANSWERED ON 01.08.2017

RETAIL MARKET

2660. SHRI JYOTIRADITYA M. SCINDIA: SHRI NINONG ERING:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Union Government has recently decided to adopt a three pronged approach to revitalize the country's retail and wholesale trades;
- (b) if so, the details in this regard;
- (c) whether a regulatory body is likely to be established for national internal trade (retail and wholesale) and a Board for internal trade; and
- (d) if so, the purpose of constituting a regulatory body as well as a Board for internal trade and the extent to which the common man will be benefited by these measures?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री
(श्री सी. आर. चौधरी)

THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

- (a) & (b) : Retail Trade is a State Subject governed by the Shops and Establishment Act administered by State Governments.
- (c) : No such proposal is under consideration.
- (d) : Does not arise in view of (c) above.
